

**NATIONAL COMPANY LAW TRIBUNAL**  
**CUTTACK BENCH**  
**COURT No. 1**

ITEM No. 103  
CP (IB) No. 21/CB/2024

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Snow White Metal Industries Ltd.  
V/S  
Balasore Alloys Ltd.

.....Applicant

....Respondent

**Order delivered on 02/07/2024**

**Coram:**

Shri H.V. Subba Rao, Hon'ble Member(J)  
Shri Balraj Joshi, Hon'ble Member(T)

**PRESENT:**

For the Applicants

Mr. Tanmay Mishra, Adv.  
Mr. Somjeet Das, Adv

For the Respondents

Mr. Sandeep Ladda, Adv.  
Mr. Adnan Ansari, Adv.  
Ms. Pragya Nawandar, Adv.

**ORDER**

Both sides counsel present. Matter adjourned to 02.08.2024.

Sd

**Balraj Joshi**  
**Member (Technical)**

Sd

**H.V. Subba Rao**  
**Member (Judicial)**

Sibendra Naik (Steno)